

File No: TIC/4/2022-IMPORTS-FSSAI

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)

एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक, 14 नवम्बर, 2023

कार्यालय आदेश/Office Order

विषय: एफएसएस अधिनियम, 2006 की धारा 47 (5) और एफएसएस (आयात) विनियम, 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

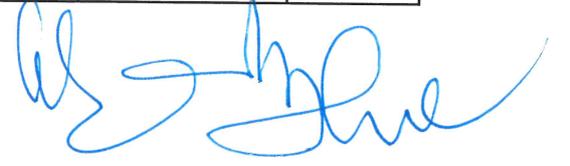
Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In supersession to the previous orders issued regarding notification of the Authorised Officers at the following location, the Competent Authority hereby notifies the following FSSAI officials as Authorised Officers in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for imported food clearance at food import entry points mentioned below:

S.No.	Name of Authorised Officer	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Shri Kumaresan Chandrashekar, AD	FSSAI Southern Region	Dr Barnirajan, AD	Bangalore	Airport Bangalore	INBLR4
					ICD Bangalore	INWFD6
2.	Smt K.N. Dhanya, DD	FSSAI Southern Region	Shri Anvar Sadik Kappachali, AD	Cochin	Sez Cochin Special Economic Zone	INCOK6
					Custom House Cochin	INCOK1
					ACC Cochin	INCOK4
3.	Shri Nagendranath C, AD	FSSAI Southern Region	Shri Balu Naik Kedhvath, DD	Vishakhapatnam	Vishakhapatnam International Airport	INVTZ4
					Vishakhapatnam Sea	INVTZ1
					Gangavaram Port-Vp	INGGV1
					SEZ Vishakhapatnam	INVTZ6
					SEZ Ramky Pharma City India Ltd.	INAKR6
4.	Dr. Barnirajan Chandran, AD	FSSAI Southern Region	Shri Balu Naik Kedhvath, DD	KRISHNAPATNAM	Krishnapatnam Sea	INKRI1
5.	Shri Balu Naik Kedhvath, DD	FSSAI Southern Region		Hyderabad	Hyderabad Airport	INHVD4

			Shri Kumaresan Chandrashekar, AD	ICd Hyderabad	INSNF6
				SEZ CCL Products (India) Limited	INPMT6

2. This Order will be effective with immediate effect.



(G. Kamala Vardhana Rao, IAS)

CEO, FSSAI

To :- (For information and necessary action)

1. The Director General, DGFT
2. The Additional Director General, Risk Management Division, CBIC
3. Commissioner of Customs CESTAT Regional Bench, 1st Floor, HMWSSB Building, Rear Portion, Khairatabad, Hyderabad -500004,
4. Commissioner (Single window project, CBIC)
5. Director(Customs), CBIC
6. Director Southern Regional Office, FSSAI

Copy to :-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)